NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.431/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name	of the Company	Jai Balaji Industries Ltd	Vs-BST Infratech Ltd.	
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	Mais Manje Ma Uttan	n Bhabenia, Ada n Shaema, Ado	Soponations Carditor	18/1/18

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor made a request for adjournment as settlement process is going on between the parties. Prayer is allowed.

List it on 20/02/2018.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)